COURT NO. 21

THE HONOURABLE SRI JUSTICE K SURESH REDDY

THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
For Execution of Warrants					
1	CRLA/2039/2018 (SC/45/1998)	BUDDA CHINNA RAO Vs STATE OF AP.	I V N RAJU LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM
2	CRLA/108/2019 (SC/323/2018)	SUBRAMANYAM Vs STATE OF AP	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	CHITTOOR
3	CRLA/383/2019	B.PRASAD Vs STATE OF AP	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	ANANTAPUR
4	CRLA/620/2019 (SC/90/2018)	KATAM VENKATA SUBBAIAH @ AGGIPULLA Vs STATE OF AP	B PARAMESEWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
FINAL HEARING					
5	CRLA/2162/2018	GANJALA DURGA RAO Vs THE STATE OF A.P	G SIMHADRI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KRISHNA
6	CRLA/395/2019 (SC/251/2014)	D.KARUNAKAR Vs STATE OF AP	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
7	CRLA/596/2019 (SC/62/2016)	GIDUGU GANESH Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY B V KRISHNA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	WEST GODAVARI
8	CRLA/666/2019 (SC/88/2015)	M.RAMANJANEYUULU Vs STATYE OF AP	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
9	CRLA/683/2019 (SC/50/2017)	G.RAM BABU Vs STATE OF AP	LAKSHMI D S	PUBLIC PROSECUTOR (AP) Paper Book Prepared	EAST GODAVARI
10	CRLA/700/2019	M.MAHESH Vs STATE OF AP	KAVATI NARESH	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
11	CRLA/701/2019 (SC/451/2018)	VALLEPU SREENU Vs THE STATE OF ANDHRA PRADESH	V R MACHAVARAM	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
12	CRLA/711/2019	U.ANANDARAO Vs STATE OF ANDHRA PRADESH	KONA N.D.V.RAMANA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	EAST GODAVARI
13	CRLA/717/2019 IA 1/2026 Additional Material Petition	NELLORE RAMA SWAMY Vs THE STATE OF AP	T S ANIRUDH REDDY H PRAHALADA REDDY A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
14	CRLA/718/2019 (SC/61/2016)	SHAIK CHAND BASHA Vs STATE INSPECTOR OF POLICE	D V S LOKESWARA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
15	CRLA/737/2019	T.RAMANA Vs STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VIZIANAGARAM

16	CRLA/743/2019 (SC/93/2017)	KALISETTI SATYAM Vs THE STATE OF ANDHRA PRADESH	G SAI NARAYANA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
17	CRLA/754/2019 (SC/86/2016)	PAPPALA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM

18.1,18.2 along with 18

18	CRLA/769/2019 (SC/213/2018)	SHAIK KARIMULLA Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared Connecting Appeal - CRLA 213/2021(A2)	SPS NELLORE
18.1	CRLA/788/2019 (SC/213/2018)	P.PRASAD Vs STATE OF ANDHRA PRADESH	S R SANKU AND KAVITI MURALI KRISHNA	PUBLIC PROSECUTOR (AP)	SPS NELLORE
18.2	CRLA/801/2019 (SC/213/2018)	SHAIK SALEEM Vs THE STATE OF AP	C VASUNDHARA REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
19	CRLA/772/2019	CHUKKA CHINNA Vs STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VIZIANAGARAM
20	CRLA/800/2019 (POCSO SC/16/2015)	DANGI RAVI Vs THE STATE OF ANDHRA PRADESH	M CHALAPATI RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
21	CRLA/804/2019	REPURI PEDDA PERAIAH @ PEDDODU @ SRINI @ POTLURI MAHESH @ BRAHMAIAH Vs THE STATE OF ANDHRA PRADESH	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
22	CRLA/808/2019 (SC/220/2018)	SHAIK BUJJI Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
23	CRLA/823/2019 (SC/14/2018) IA 1/2021 Fix an Early Date	REVUNURU PRABHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	H PRAHALADA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE

24.1 along with 24

24	CRLA/834/2019 (SC/247/2012)	GOPISETTI ARUNA Vs THE STATE OF AP	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared (A4)	PRAKASAM
24.1	CRLA/931/2019	ANCHALA KOTESWARA RAO ALIAS KOTI Vs THE STATE OF ANDHRA PRADESH	H PRAHALADA REDDY	PUBLIC PROSECUTOR (AP)	PRAKASAM
25	CRLA/867/2019 (SC/552/2016)	MEKALA SIRNU Vs THE STATE OF ANDHRA PRADESH	CHALLAGALI GOPALARAJU	PUBLIC PROSECUTOR (AP) SRINIVASA RAO NARRA Paper Book Prepared	GUNTUR
26	CRLA/871/2019 (SC/154/2015)	AGURU NOOKARAJU Vs STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM

27	CRLA/879/2019 (SC/174/2016)	SHAIK KONDA JAHARABEE Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
28	CRLA/897/2019	PEDABALLI VENKATRAMI REDDY Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	YSR KADAPA
29	CRLA/905/2019 (SC/73/2019) IA 1/2019 Condone Delay Petition	THAMMISETTY SRINU Vs STATE OF AP	WITHDRAWAL OF LEGAL AID	PUBLIC PROSECUTOR (AP) S MURALI MOHAN Paper Book Prepared	GUNTUR
30	CRLA/907/2019	MANGALAPURI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
31	CRLA/909/2019 (SC/18/2018)	KAMADANA LAKSHMINARAYANA Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR TARLADA	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
32	CRLA/910/2019 (SC/365/2015)	MAHANKALI NAGAMALLESWARA RAO Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU PARAGATI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
33	CRLA/915/2019 (SC/18/2016)	PRASADI SIVA Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
34	CRLA/945/2019 (SC/161/2015)	KILLO SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM

35.1 along with 35

35	CRLA/984/2019 (SC/226/2017)	DUBASI CHANDRA SEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared (A1 & A2)	ANANTAPUR
35.1	CRLA/985/2019 (SC/226/2017)	BANA MURALI KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	PUBLIC PROSECUTOR (AP)	ANANTAPUR
36	CRLA/992/2019 (SC/2/2019)	CHENNRAYUDU @ JANNE CHANDRAYUDU Vs STATE OF ANDHRAPRADESH	K SRINIVAS D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	ANANTAPUR

37.1 along with 37

37	CRLA/1008/2019	AVULA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	CHITTI BABU K	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared	SPS NELLORE
37.1	CRLA/241/2020 (SC/72/2018)	AVULA NAGESWARA RAO Vs THE STATE ANDHRA PRADESH	V R MACHAVARAM LEGAL AID	PUBLIC PROSECUTOR (AP)	SPS NELLORE
38	CRLA/1010/2019	KOTCHIRI BRAHMANAYUDU Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM

COURT NO. 21

THE HONOURABLE SRI JUSTICE K SURESH REDDY

To be Heard on Monday The 2nd day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
39	CRLP/5433/2018	N.SRIRAMA MURTHY Vs STATE OF AP.	GHANTA SRIDHAR	PUBLIC PROSECUTOR (AP) N SRIRAM MURTHY	GUNTUR
40.1 along with 40					
40	CRLP/20/2019 IA 1/2022 Extension Petition	HANAM BABU Vs STAT OF AP	P NAGENDRA REDDY	PUBLIC PROSECUTOR	KRISHNA
40.1	CRLP/6073/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition IA 1/2022 Extension Petition IA 1/2023 Substitute Petition	M.B.G. THILAK Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP)	KRISHNA
41	CRLP/223/2019	V.SATYA SWAROOP Vs STATE OF AP	SIVA SANKARA RAO BORRA	PUBLIC PROSECUTOR (AP) PRASAD N	WEST GODAVARI
42	CRLP/2284/2019 (CC/577/2018) IA 1/2019 Dispense with Petition	P.HARI PRIYA Vs STATE OF AP	G VENKATA REDDY	PUBLIC PROSECUTOR (AP)	GUNTUR
43	CRLP/2841/2019 (DVC/3/2017) IA 1/2019 Stay Petition	K.RAGHUVEER Vs T.PRIYA	T S ANIRUDH REDDY	NIMMAGADDA REVATHI PUBLIC PROSECUTOR	PRAKASAM
44	CRLP/4130/2019 IA 3/2019 Extension Petition	KANAPATRUNI RAKESH Vs STATE SHO	P RAJESH BABU	PUBLIC PROSECUTOR (AP) VARREY VENKATA NAGA VISHNU TEJA	EAST GODAVARI
45	CRLP/5249/2019 (CC/285/2019) IA 1/2019 Stay Petition	PURAM RUSHYENDRA BABU Vs PURAM SOBHA RANI	TURAGA SAI SURYA	S LAKSHMI PRAMEELA PUBLIC PROSECUTOR	GUNTUR
46	CRLP/7240/2019 IA 1/2019 Dispense with Petition IA 1/2025 Vacate Stay Petition	B.MALLIKARJUNA RAO Vs STATE OF AP	VELIVELA VEERARAGHAVAIAH	PUBLIC PROSECUTOR (AP) YADAVALLI RAMESH	KRISHNA
47	CRLP/7532/2019 IA 2/2019 Stay Petition	SMT TANUKU NAGAMANI Vs STATE OF AP	SRINIVASULU KURRA	PUBLIC PROSECUTOR (AP) P V RAGHU RAM	GUNTUR
48.1 along with 48					
48	CRLP/7829/2019	M/S. ARAVIND FOOD WORLDS Vs THE STATE OF ANDHRA PRADESH	A GIRIDHAR RAO	PUBLIC PROSECUTOR (AP)	GUNTUR
48.1	CRLP/7830/2019 (CC/282/2018)	M/S ARAVIND FOOD WORLDS Vs THE STATE OF ANDHRA PRADESH	A GIRIDHAR RAO	PUBLIC PROSECUTOR (AP)	GUNTUR